

XITEM No.1-B
(For Judgment)

Court No.4

SECTION IVA

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 2874/2001

GOVERNMENT OF KARNATAKA & ORS.

Appellant (s)

VERSUS

GOWRAMMA & ORS.

Respondent (s)

Date : 14.12.2007 This Petition was called on for judgment today.

For Appellant (s) Mr. Sanjay R.Hegde, Adv.

For Respondent(s) Mr. S.N.Bhat, Adv.

Hon'ble Dr. Justice Arijit Pasayat pronounced
Judgment of the Bench comprising His Lordship and Hon'ble
Mr. Justice P.Sathasivam.

The appeal is allowed in terms of the signed order.
There shall be no order as to costs.

(Shashi Sareen)
Court Master

(Vijay Aggarwal)
Court Master

Signed Reportable judgment is placed on the file.